

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s St. John Freight Systems Ltd**

PETITION NUMBER : **CP/759/IB/2018**

APPLICATION NUMBER : **a) IA(IBC)/922(CHE)/2022
b) IA(IBC)/1167(CHE)/2022 in
IA/1094/2022
c) IA(IBC)/1094(CHE)/2022
d) MA(IBC)/20(CHE)/2022
e) IA(IBC)/1095(CHE)/2022
f) IA(IBC)/1228(CHE)/2022 in
IA/1095/2022**

ORDER

Ld. Counsel Mr. S. Satish for the Sub-Collector, Tuticorin. Ld. Counsel Ms. Niveditha for the Liquidator. Ld. Counsel Mr. Anirudh from the office of Ld. Counsel Mr. Subhang P Nair is present.

In this case during the last hearing held on 23.02.2024, the RDO was directed to attach the Tamil Nadu Mercantile Bank account of of MSK lorry booking office.

Ld. Counsel for the Sub-collector, Tuticorin stated that attachment has been done and has e-filed the memo today (Letter dated 03.04.2024 from RDO to NCLT, Chennai)

List the Applications for hearing on **12.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk